

Central Administrative Tribunal, Principal Bench

RA. No. 279/2001 and MA 1612/2001 In
O.A. 2641/1999

New Delhi this the 9th day of August, 2001

(21)

Hon'ble Mr. Kuldeep Singh, Member (J)

1. Class IV Employees Association
Ministry of External Affairs,
New Delhi through
its Secretary, Shri B.L. Meena.
2. Gajraj Singh
President,
Class-IV Employees' Association
Min. of External Affairs, New Delhi.
3. B.L. Meena
Secretary,
Class-IV Employees Association,
Ministry of External Affairs,
New Delhi.Review Applicants

Versus

Union of India and Others ..Respondents

ORDER BY CIRCULATION

Hon'ble Mr. Kuldeep Singh, Member (J)

The present RA No.279 of 2001 has been filed by the applicants for review of the order passed in OA 2641 of 2001 on 3.5.2001.

2. In the RA the applicants have taken more or less the same grounds to argue the RA, which they had taken while arguing the OA. While delivering the judgment, all the grounds were taken into consideration. No fresh error has been pointed out which may call for review of the order and moreso the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed. Accordingly, MA 1612/2001 is also dismissed.


(Kuldeep Singh)
Member (J)

Rakesh